

Annexure-1

**Name of the Corporate Debtor: Shilpi Cable Technologies Limited - In Liquidation;
Date of Commencement of Liquidation: May 01, 2019; List of stakeholders as on May 01, 2019 updated upto December 2, 2021**

List of Secured Financial Creditors

(Amount in ₹)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Bank of Baroda	29/May/2019	39,72,89,881	39,72,89,881	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	1.12%	-	-	-	-	-
2.	Canara Bank	14/May/2019	87,98,30,333	87,98,30,333	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	2.48%	-	-	-	-	-
3.	Vijaya Bank	29/May/2019	75,77,74,995	75,77,74,995	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	2.14%	-	-	-	-	-
4.	State Bank of India	31/May/2019	234,27,39,438	234,27,39,438	Term Loan and Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	6.61%	-	-	-	-	-
5.	Bank of Maharashtra	31/May/2019	60,57,60,769	60,57,60,769	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	1.71%	-	-	-	-	-
6.	Axis Bank Limited	31/May/2019	30,28,91,943	30,28,91,943	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	0.85%	-	-	-	-	-
7.	Oriental Bank of Commerce	17/May/2019	38,96,97,979	38,96,97,979	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	1.10%	-	-	-	-	-
8.	Punjab National Bank	29/May/2019	146,77,04,605	146,77,04,605	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	4.14%	-	-	-	-	-
9.	Syndicate Bank	21/May/2019	44,24,41,025	44,24,41,025	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	1.25%	-	-	-	-	-
10.	Andhra Bank	23/May/2019	79,48,67,203	79,48,67,203	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	2.24%	-	-	-	-	-
11.	Bank of India	31/May/2019	81,55,10,380	81,55,10,380	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	2.30%	-	Nil	-	-	-
12.	Indian Bank	31/May/2019	49,91,00,000	49,90,37,573	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	1.41%	-	Nil	62,427	-	-
13.	Union Bank of India (for exposure in India)	29/May/2019	77,12,81,730	77,12,81,730	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	2.18%	-	Nil	-	-	-

14.	IDBI Bank Limited (for exposure in India)	31/May/2019	280,38,24,946	280,38,24,946	Working Capital Facility	Refer Note 1	Yes	Refer Note 1	Refer Note 2	7.91%	-	Nil	-	-	-
15	Siemens Financial Services Private Limited	30/May/2019	12,51,37,177	12,51,37,177	Equipment Financing	Refer Note 3	No	Refer Note 3	-	0.35%	-	Nil	-	-	Refer Note 4
16	HDFC Bank Limited	21/May/2019	12,64,428	12,64,428	Vehicle Loan	12,64,428	No	Exclusive charge on Truck bearing Regn. No. RJ40GA1247	-	0.004%	-	Nil	-	-	Refer Note 4
17	Axis Bank (Vehicle Loan)	6/June/2019	1,17,87,578	1,16,78,679	Vehicle Loan	1,16,78,679	No	Exclusive charge on vehicles bearing Regn Nos. DL1CT3162 and DL1CX4219	-	0.03%	-	Nil	1,08,899	-	Refer Note 4

Note 1:

<p>1A. Details of the Security Interest created on assets owned by Shilpi Cable Technologies Limited</p> <p>a. First charge on pari passu basis by way of hypothecation on current assets of the Company</p> <p>b. First charge on pari passu basis by way of hypothecation on the fixed assets of the Company excluding machinery / vehicles / other fixed assets exclusively charged against loans</p> <p>c. First charge on pari passu basis by way of equitable mortgage of immovable property at SP-1037, RIICO Industrial Area, Bhiwadi, Alwar (in the State of Rajasthan) admeasuring 37652 sq. mtrs.</p> <p>1B: Details of Securities interest created on assets owned / held by others such as guarantor by way of pledge or mortgage</p> <p>a. First charge on pari passu basis by way of pledge of 3.35 Crores Shares of the Borrower held by Shilpi Communications Private Limited</p> <p>b. First charge on pari passu basis by way of equitable mortgage of immovable property at House No. 269, Khasra No. 358, Village Aali, New Delhi – 110 044 admeasuring approximately 300 sq. yards, owned by Shri Mukesh Kumar Gupta</p> <p>c. First charge on pari passu basis by way of equitable mortgage of immovable property at House No. 268, Khasra No. 358, Village Aali, New Delhi – 110 044 admeasuring approximately 324 sq. yards, owned by Shri Vishal Goel</p> <p>d. First charge on pari passu basis by way of equitable mortgage of immovable property at D-1112, New Friends Colony, New Delhi admeasuring 382.50 sq. yards owned by Shri Vishal Goel</p> <p>e. First charge on pari passu basis by way of equitable mortgage of immovable property at Old House No. 21, New House No. 134, Khasra No. 358, Village Aali, New Delhi – 110 044, admeasuring approximately 167 sq. yards, owned by Shri Mukesh Kumar Gupta</p> <p>f. First charge on pari passu basis by way of equitable mortgage of immovable property at E-138, RIICO Industrial Area, Bhiwadi, Alwar (in the State of Rajasthan) admeasuring 4000 sq. mtrs.</p>

Note 2:

<p>1C: Personal Guarantee / Corporate Guarantee</p> <p>a. Personal Guarantee of Sh. Mukesh Kumar Gupta S/o Late Sh. Hari Shankar Gupta</p> <p>b. Personal Guarantee of Sh. Manish Goel S/o Sh. Mukesh Kumar Gupta</p> <p>c. Personal Guarantee of Sh. Vishal Goel S/o Sh. Mukesh Kumar Gupta</p> <p>d. Corporate Guarantee of M/s Shilpi Cables Private Limited</p> <p>e. Corporate Guarantee of M/s Shilpi Communication Private Limited</p> <p>f. Corporate Guarantee of M/s MVM Impex Private Limited</p>

Note 3:

Siemens Financial Services Private Limited	A8179095 dated 05/10/2015	1. 1 No. Crimping Machine with accessories, 2. 1 No. PVC Machine with accessories, 3. 1 No. Transformer & VCB, 4. 1 No. UPS, 5. 1 No. Compressor, 6. 1 No. Auto Coiling Machine with accessories, 7. 1 No. RBD Coiler and 8. 1 No. MMH 24 Line
	A8065322 dated 08/09/2014	1. Strand Annealer Nieoff type RT 202.2.R.2500, 2. Driven Tangential Pay Off Type ARH 630 R Double Twist bunching machine type D630.1.4.3GL, 3. Driven Tangential Pay Off Type ARH 630 R Double Twist bunching machine type D630.6.A, 4. ONE "16Wire" multi wire production line "NIEOFF" type MMH 101 consisting of: pay-off type auf1000.08 D, multi wire drawing machine MMH 101E.2.1.A.16.F21, Electrical Continues Resistance Annealer Type RM201R.16.2000. Single Spoolers Annealer Type RM201R.16.2000. Single Spoolers Niehoff Type S61.IFE. along with spares and 5. Coil Basket for Pack Coiler Type WF1000
	A8227582 dated 29.02.2016	1. Pay Off Stand Niehoff Type AUD 1500, 2. ROD Breakdown machine Niehoff type M 85.12.4, 3. Electric continuous resistance annealer Niehoff, 4. Wire Copensating device cum dancer Niehoff type VM400, 5. Single Spooler Niehoff Type SNH 63.1.G.E, 6. Pointing & Stringing UP machine type VAE, 7. 10 Nos. Driven tangential Payoff Type ARH630D and 8. Double twist bunching line Type D630

Note 4:

The Secured Financial Creditors who have realised their Security Interest has remitted their share of the CIRP Cost into the Liquidation Estate Account of the Corporate Debtor. The Excess Amount realised by the Secured Financial Creditors who have realised their Security Interest (namely HDFC Bank Limited and Axis Bank Limited) has been remitted to the Liquidation Estate Account of the Corporate Debtor. The Balance claim of Siemens Financial Services Private Limited would fall under Section 53 (1) (e) (ii) of the Code.